

(c) the target fixed for fully widening and make these operational; and

(d) the funds allocated and utilised during 1995-96 and the current financial year?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). Yes, Sir. The 4-laning work is being taken up in a phased manner. The detailed position is as under :

(1) NH-5 Vijayawada-Madras 434 Kms

(a) Chilakaluripet to Vijayawada-Km 355 to 434 in Andhra Pradesh; land acquisition completed. Work has yet to be sanctioned.

(2) NH-8 Delhi-Bombay 1514 Kms

(a) Km 0 to 36.63 in Delhi - Completed

(b) Km 36.63 to 162.5 in Haryana & Rajasthan. - Land acquisition completed and work sanctioned.

(c) Km 162.5 to 231.00 in Rajasthan. - Work in progress targeted for completion by March, 1997.

Km 231.0 to Km 248 in Rajasthan. - Completed

(d) Length of 121.41 Km in scattered reaches in Gujarat. - Completed

(e) Length of 64 235 Km in scattered reaches in Gujarat. - Land acquisition completed. Work in Progress. Last Section to be completed by December, 1997.

Employment on Compassionate Grounds in L.I.C., West Bengal

350. SHRI AMAR ROY PRADHAN : Will the Minister of FINANCE be pleased to state :

(a) the details of employees of Life Insurance Corporation of India, Jalpaiguri Division, West Bengal died during 1994 and 1995; and

(b) the details of the deceased whose dependants have not been provided with employment on compassionate grounds together with the reasons in each case and the time by which they are likely to get employment?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Foreign Collaboration in Maharashtra

351. SHRI KACHARU BHAU RAUT :
SHRI DATTA MEGHE :

Will the Minister of INDUSTRY be pleased to state the number of industries/enterprises set up/being set up with foreign collaboration in Maharashtra alongwith the details thereof, location-wise and project-wise?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : A total no. of 667 proposals involving foreign direct investment of Rs. 105467.20 million have been approved to set up industries/enterprises in the state of Maharashtra during 1.8.91 to 31.5.96.

The details of such proposals viz. name of the Indian company, name and country of foreign collaborator, equity/investment involved, item of manufacture/activity are published by the Indian Investment Centre as a supplement to the Monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

Black Money

352 SHRI JAG MOHAN Will the Minister of FINANCE be pleased to state :

(a) the estimated black/unaccounted money in the country as at present;

(b) whether any study on prevalence of black money has recently been conducted by the Planning Commission or some independent academic institution or research body;

(c) if so, the details thereof

(d) whether the quantum of black money has risen steeply after liberalisation of economic reforms.

(e) if so, the details thereof, and

(f) the measures taken or proposed to be taken to check the current trends?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c) No authentic Study has been made recently and hence it is not possible to estimate black/unaccounted money in the country at present. As per the study made by the National Institute of Public Finance and Policy, Black money was estimated between Rs.31584 crore to Rs. 36786 crore in the year. 1983-84.

(d) and (e) In the absence of any recent authentic study, it is not possible to state whether the quantum of Black Money has risen steeply after liberalisation/economic reforms.

(f) The Government has been taking necessary legislative, fiscal and administrative measures, as deemed appropriate, from time to time, to curb the